

newspapers by Government under the Defence of India Rules during the last six months;

(b) if so, to whom and under what circumstances; and

(c) whether any notices were withdrawn against any newspapers, if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). Editors of four dailies "Dawat", "Pratap", "Veer Arjun", and "Indian Express" and two weeklies "Swastika" and "Blitz" were administered warnings by Government during the last six months for having published in these papers prejudicial reports as defined in Clause (7) of Rule 35 of the Defence of India Rules, 1962. During this period a notice was also issued to the keeper of the Press, where the "Mother India" (monthly published from Bombay) is printed, demanding a security of Rs. 5,000 under Clause (f) of sub-rule (1) of Rule 45 of the Defence of India Rules for having published prejudicial reports in its issues from December 1962 to March 1963. The security was duly deposited within a week of the serving of the notice.

(c) In the case of three dailies "Pratap", "Veer Arjun" and "Indian Express" and the weekly "Blitz" the warnings administered to them were subsequently withdrawn as it was decided to reconsider the matter.

Shri Surendranath Dwivedy: What are the reasons which led the Government to reconsider the matter after issuing these warnings?

Shri Hajarnavis: It was represented to us and we found that there was some substance in the complaint that these papers were not given notices of show-cause. They said that they had no opportunity to place their views before any action was taken.

Shri Surendranath Dwivedy: May I know whether it is a fact that such warnings were issued to other papers earlier and whether Government is thinking of withdrawing those notices and sending the show-cause notices to those papers also?

Shri Hajarnavis: The two papers which represented to us are *Current* and *Organiser* and the warnings to them have been withdrawn. If any such representation is made to us, we shall certainly take that into consideration.

Shri Heda: May I know whether the Minister is aware that in his own home city of Nagpur, an action was taken against a Hindi daily and, if so, whether they found that the State Government or the police had misused the D.I.R.?

Shri Hajarnavis: The matter is *sub judice*. So far as I understand, there was a regular prosecution launched against the paper and the matter is before the court. I cannot comment upon that.

Shri D. N. Tiwary: May I know whether any notice has been issued on a weekly paper *Observer* which publishes filthy matter every week?

Shri Hajarnavis: A notice was issued but it was withdrawn on the ground that no adequate opportunity to show cause was given to that paper.

Cut in Allocation of Education

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*368. { Shri B. K. Das:
Shri S. C. Samanta:
Shrimati Savitri Nigam:

Will the Minister of Education be pleased to state:

(a) whether any final decision has been taken regarding the cut to be effected in the allotment for education in the Third Five Year Plan on account of emergency;

(b) whether States have also made cuts in their Plan outlays on education on account of emergency; and

(c) whether the Union and the State Governments have decided on any joint programme in this regard?

The Minister of Education (Shri M. C. Chagla): (a) No such decision has been either taken or is proposed to be taken.

(b) States have made some adjustments. A statement showing the original and estimated expenditure on general education in States is laid on the table of the House. [Placed in Library. See No. LT-2013/63]. The shortfall in estimated expenditure may be due to cuts as a result of the emergency as well as to other factors.

(c) No, Sir, there is no such joint programme to impose cuts.

Shri B. K. Das: From the statement I find that there will be some variation in the expenditure during the Third Plan period. May I know whether this increase or decrease depends upon the quantum of grant or help that is expected from the Central Government?

Shri M. C. Chagla: I find from the statement that many States have reduced their expenditure on education. We have pointed out to them that there can be no greater contribution to national progress than the expenditure on education and many States are readjusting their budgetary provisions.

Shri B. K. Das: In cases of decrease in expenditure, has it been ascertained in which branch of education, technical or otherwise, this decrease has been made?

Shri M. C. Chagla: I find that unfortunately, it is mainly on primary education, and we have told the States that we shall give them as much extended help as we can as far as primary education is concerned.

WRITTEN ANSWERS TO QUESTIONS

विश्वविद्यालयों के लिये आदर्श विद्यान

*३६६. { श्री सिद्धेश्वर प्रसाद :
श्री वी० चं० शर्मा :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्वविद्यालयों के लिये आदर्श विद्यान बनाने का काम पूरा हो गया है ; और

(ख) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

शिक्षा मंत्री (श्री मु० क० छागला) :

(क) जी नहीं ।

(ख) इस प्रयोजन के लिये नियुक्त समिति ने अभी अपना विचारविमर्श पूरा नहीं किया है ।

Engineering Colleges

*370. **Shrimati Jyotsna Chanda:** Will the Minister of Education be pleased to state:

(a) the number of engineering colleges which are yet to be started during the remaining period of the Third Plan, with break-up for each State; and

(b) whether there is any proposal to set up one engineering college at Cachar?

The Minister of Education (Shri M. C. Chagla): (a) According to the provision made in the Third Five Year Plan ten engineering colleges have yet to be started as below:

Andhra Pradesh	1
Assam	1
Madras	2
Madhya Pradesh	2
Maharashtra	1
Punjab	1
Rajasthan	1
Goa	1